# HIGH COURT OF JAMMU & KASHMIR AND LADAKH
**(Office of the Registrar Recruitment at Srinagar)**
**********

## NOTICE

**No.** 1707/RG/RR **Dated: 22.07.2026**

**Subject: Schedule & Important Instructions for Examination of Leftover Candidates for the post of Junior Assistant.**

In continuation to the High Court ***Order No. 1137 of 2026/RG, dated 20.07.2026,*** and as decided by the Competent Authority, it is hereby notified for the information of the ***67 leftover candidates*** who could not take the written examination on 19.07.2026, at ***Jammu Institute of Ayurveda and Research, Nardani, Kot Bhalwal,*** that their examination has been scheduled as follows:

**Examination Schedule and Venue Details**

| S.No. | Particulars | Details |
|---|---|---|
| 1. | **Date of Examination** | 2nd August, 2026 (Sunday) |
| 2. | **Timing** | 12:00 pm to 01:20 pm |
| 3. | **Reporting Time** | 10:00 am |
| 4. | **Venue** | Government Girls Higher Secondary School, Rehari, Jammu |

**Important Points & Instructions for the candidates**

1. **Admit Card Download:** Admit cards for the examination will be available w.e.f 29th July, 2026, on the official website of High Court of Jammu and Kashmir & Ladakh.

2. **Syllabus & Standard:** The syllabus, pattern and level of the question paper will remain the same as the written examination conducted on 19.07.2026.

3. **Requirements:** Candidates must carry a printed copy of their fresh admit card along with a valid photo ID proof to the examination center.

***By Order.***

**(Baldev Raj)**
**(Registrar Recruitment)**

**No.** 32760-775/RG/RR

**Dated:22.07.2026**

**Copy to:**

1. Principal Secretary to Hon'ble the Chief Justice(A), High Court of J&K and Ladakh, Srinagar.
2. Registrar General, High Court of J&K and Ladakh, Srinagar, for information.
3. Secretary to Hon'ble Mr. Justice_____ .....for information of their Lordships.
4. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
6. Registrar Judicial, High Court of J&K and Ladakh, Srinagar/Jammu.
7. Registrar IT (Computers), High Court of J&K and Ladakh, Srinagar with a request to upload the same on the official website of the High Court of J&K and Ladakh.
8. CPC e-Courts, High Court of J&K and Ladakh, Srinagar.
9. Registrar Administration, High Court of J&K and Ladakh, Srinagar.
10. Chief Librarian, High Court Wing, Srinagar/ Jammu for information and keeping the record of the same.
11. Notification File.

**(Baldev Raj)**
**(Registrar Recruitment)**